GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO.5001
TO BE ANSWERED ON 25TH MARCH, 2021

EXPANSION OF BEypore PORT

5001. SHRI M.K. RAGHAVAN:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

(a) whether the Government plans to improve Beypore port of Kerala and if so, the
details thereof;

(b) whether the Government is considering to tap the potential of age old URU
construction in Beypore, Kozhikode;

(c) whether the Government is taking any initiatives to hull large vessels at Beypore
port;

(d) the details of the steps being taken to promote people and cargo movement
between Lakshadweep and Beypore port;

(e) whether the Government is taking any steps to check the inordinate delay faced
by cargo handlers at Beypore port and if so, the details thereof; and

(f) whether the Government has allocated funds for development of Beypore port
during the last three years and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR PORTS, SHIPPING AND WATERWAYS
(SHRI MANSUKH MANDAVIYA)

(a) Yes Sir. Government of Kerala has prepared a Plan for the development of
Beypore Port. It consists of following three stages.

Stage 1: Capital Dredging

Stage 2: Development of Coastal Berth

Stage 3: Infrastructure & Equipment Facility Development
(b) Yes Sir. Government of Kerala is considering on tapping the potential of age old URU construction in Beypore, Kozhikode;

(c) Yes Sir. Government of Kerala has plans to deep the ship channel in Beyore Port to initially 7 mtrs and then to 10 mtrs and to construct a 150 m wharf adjacent to the existing wharf.

(d) There is a continuous Cargo movement to Lakshadweep using LDCL (Lakshadweep Corporation Ltd.) Vessel and MSV (Uru). There were uninterrupted movements of cargo to Lakshadweep even during COVID pandemic.

(e) Government of Kerala has informed that there is no as such delay taken place to the cargo movement through Beypore Port to Lakshadweep.

(f) Government of Kerala has allocated the funds as per details annexed.
<table>
<thead>
<tr>
<th>Sl.No</th>
<th>Component</th>
<th>Amount (in Rs)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Installation of 7 Numbers of channel marking bouyas</td>
<td>18,25,427</td>
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<tr>
<td>2</td>
<td>Preparation of DPR/TEFR for Road/Rail Connectivity</td>
<td>23,00,000</td>
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<tr>
<td>3</td>
<td>Acquiring Kovilakam Land</td>
<td>25,25,30,000</td>
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<tr>
<td>4</td>
<td>Preparation of DPR to increase the depth to 6mtrs</td>
<td>35,40,000</td>
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<tr>
<td>5</td>
<td>Installation of EDI Facility</td>
<td>32,37,413</td>
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<tr>
<td>6</td>
<td>One 450 HP Tug</td>
<td>3,60,00,000</td>
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<tr>
<td>7</td>
<td>Two number of 14 Tone Pick up carry Crane</td>
<td>30,00,000</td>
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<tr>
<td>8</td>
<td>3 Ton Forklift</td>
<td>7,00,000</td>
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